

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/8415/2020

This the 18th day of December, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Jawhara Banoo, Aged: 37 years, W/o Nazir Ahmad Mir, R/o Mor
Mohallah, Syedabad, Tehsil Tral, District Pulwama, Kashmir

.....Applicant

(Advocate: Mr. P.S. Ahmad)

Versus

1. State of J&K through, Commissioner/Secretary to Govt, Social Welfare Department, Civil Sectt, Srinagr/Jammu.
2. Director Social Welfare Department, Kashmir, Srinagar.
3. District Programme Officer, ICDS, Pulwama.
4. District Social Welfare Officer Pulwama.
5. Child Development Project Officer, ICDS Project Tral..
6. Muneera, W/o Assadullah Mir, R/o Pastuna, Tehsil Tral, District Pulwama, Kashmir.

.....Respondents

(Advocate: Mr. Rajesh Thappa, 1d. Deputy Advocate General)



O R D E R

[O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -



Learned counsel for the applicant submits that he wishes to withdraw the T.A.

2. In view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as withdrawn. No order as to cost.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun